

SPORTS AND GAMES FEDERATIONS AND ASSOCIATIONS (TAKING OVER OF MANAGEMENT) BILL*

SHRI ARJUN SETHI (Bhadrak): I beg to move for leave to introduce a Bill to declare the sports and games federations and associations as institutions of national importance and to provide for the establishment of a Board for the taking over of their management in the interest of promoting the sports and games and for matters connected therewith and incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to declare the sports and games federations and associations as institutions of national importance and to provide for the establishment of a Board for the taking over of their management in the interest of promoting the sports and games and for matters connected therewith and incidental thereto."

The motion was adopted.

SHRI ARJUN SETHI: I introduce the Bill.

PENSIONS (REGULATION) BILL*

SHRI DINEN BHATTACHARYYA (Serampore): I beg to move for leave to introduce a Bill to regulate pensions to pensioners of Central Government.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate pensions to pensioners of Central Government."

The motion was adopted.

SHRI DINEN BHATTACHARYYA: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

Amendment of article 324

श्री बदल बिहारी बाजपेयी : (स्वानियर) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के सचिवालय का और समीक्षण करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री बदल बिहारी बाजपेयी : उपाध्यक्ष महोदय, मैं विधेयक को पुर स्थापित करता हूँ ।

MR. DEPUTY-SPEAKER: Shri Yamuna Prasad Mandal—absent.